

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 19th February, 2025

No. HCM/D-42/2023-Estt.-I/2932 : In pursuant to this Registry's Advertisement of even number dated 11th December 2024 regarding the engagement of Legal Researcher (Daily Wager) in the High Court of Manipur, and in continuation of Skill Test held on 29th January, 2025, candidates bearing the following registration numbers (*not in order of merit*), are hereby shortlisted to appear for Personal Interview.

LEGR-25	LEGR-31	LEGR-43	LEGR-56	LEGR-63
LEGR-72	LEGR-151	LEGR-174	LEGR-185	LEGR-196
LEGR-206	LEGR-233	LEGR-247	LEGR-248	LEGR-252

The schedule for Personal Interview is as follows:

Sl. No.	Post	Date of Examination	Reporting Time	Examination Venue
1.	Legal Researcher (Personal Interview)	25.02.2025	10:30 A.M.	High Court Complex

Further, it is hereby notified to all the candidates whose registration numbers are listed in the above table that they must produce the following documents in original, along with self-attested photocopies, to support their eligibility and identity at the time of Personal Interview. Failure to produce these documents will result in disqualification from appearing in the Personal Interview:

- a) Class X Certificate (as proof of Date of Birth).
- b) Certificate of LL.B.
- c) Certificates of other Qualification(s), if any.
- d) Photo bearing IDENTITY PROOF - Driving Licence/Voter ID Card/Aadhaar Card/ Identity Card issued by University or College/PAN Card.
- e) 2 (two) passport sized photographs.
- f) SC/ST/OBC Certificates issued by a competent authority, for candidates seeking age relaxation.
- g) No Objection Certificate for those candidates who are in Government Service.



(REETA LAISHRAM)
LANGUAGE OFFICER (SPECIAL OFFICER)
HIGH COURT OF MANIPUR

Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulsillu, Judge, High Court of Manipur.
5. The Registrar General, High Court of Manipur.
6. The Jt. Registrar (Judl.)/CPC, High Court of Manipur.
- ✓ 7. The System Analyst, High Court of Manipur.
- *With a request to upload the same in the Official Website of this Registry.*
8. The Court Officer – I, High Court of Manipur
- *With a request to make all necessary arrangements.*
9. Concerned File/Guard File.